

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-557**  
IB-3106/ND/2019

**IN THE MATTER OF:**

NeerajSingla

Vs.

M/s Lotus Woodtech Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant


: Adv Mani Bhushan Sinha, for Applicant

For the Respondent

: Adv. Vaibhav Kulkarni

**ORDER**

Due to paucity of time, list on **05.03.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**